



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/2428/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 7th May, 2019.

Sub: **Restricted holiday and casual leave.**

Ref:- Your letter No. MACT/958/19 Dated, 4th May, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 09.05.2019 and Restricted holiday on 10.05.2019 along with station leave permission w.e.f. 9th May to 11th May 2019, has been granted/rejected. The Member, MACT No. 2, Kamrup, Guwahati and in her absence the Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and office in his absence.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-70/1993/2429-1A, dated 07 '05 '19

Copy to:

1. The Member, MACT No. 2, Kamrup, Guwahati.
2. The Member, MACT No. 3, Kamrup, Guwahati
3. The Systems Analyst, Gauhati High Court.

07/05/19
JT. REGISTRAR (VIGILANCE)

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